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Title: Need to take steps to check human-wildlife conflict in Kerala.

ADV. JOICE GEORGE (IDUKKI): Human-wildlife conflict (HWC) has attracted greater attention in recent days in Kerala due to the straying of wild animals in the crop fields and also causing human casualties. Crop damage by wild animals is one of the major problems faced by the marginal farmers in Kerala. Wild pig, Asian elephant, Indian porcupine and sambar were the major crop raiders recorded in the homesteads and plantations, Places like.

Places like Chinnakkanal, Bisonvalley, Marayoor, Kuttampuzha, Mankulam etc. in my constituency are gripped with elephant attacks with human causalities too. Hence, I urge upon the Government to conduct carrying capacity studies and contain wildlife below carrying capacity and excess must be culled out. The legal protection of wildlife shall be strictly restricted to forest only. The crops as well as the human life should be insured and adequate compensation should be given to the victims on time. Fatal accident scheme should be given to the victims.

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